



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.12.2023

NOTICE

Please take notice that the following matter listed in the Court-IV on 15.12.2023 will not be taken up. The next date of Hearing is 05.02.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 714 of 2020 & I.A. No. 1932, 1933 & 1934 of 2020 (PH)	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors.	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3

By order of Hon'ble Chairperson

-Sd/-

Registrar